

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:616

ANSWERED ON:09.05.2005

FUNDS FOR POLLUTION CONTROL

Kanodia Shri Mahesh Kumar;Solanki Shri Bhupendrasinh Prabhatsinh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of funds provided for control of all types of pollution including environmental pollution and utilized during each of the last three years and current year till date, scheme-wise and State-wise;
- (b) the criteria fixed for allocation of such funds;
- (c) whether environmental pollution has not decreased in comparison to the funds spent to control it ;
- (d) if so, the reasons therefore and if not, the extent of success achieved in this regard;
- (e) the State-wise details of the case of misutilization of such funds during the said period; and
- (f) the action taken in the matter by the Union Government so far alongwith the details of further action plan chalked out to check increasing pollution?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS(SHRI NAMO NARAIN MEENA)

(a) to (f) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO.616 TO BE ANSWERED ON 09.05.2005 REGARDING FUNDS FOR POLLUTION CONTROL RAISED BY SHRI MAHESH KANODIA AND SHRI BHUPENDRASINH SOLANKI.

(a) The details of funds provided to States under the National River Conservation Programme for abatement of water pollution in rivers and the amount utilized are indicated in Annexure-I. In addition, the Ministry also provides funds to the States under the Schemes of 'Assistance for Abatement of Pollution' for strengthening of Pollution Control Boards etc., 'Common Effluent Treatment Plants' (CETPs) for setting up CETPs, 'Creation of Management Structure for Hazardous Wastes' for setting up common hazardous wastes treatment, storage and disposal facilities, demonstration projects for Municipal Solid Waste etc. The details of funds provided under these schemes are given in Annexure-II. The details of funds released to various research institutions, universities, pollution control boards etc. in the States by Central Pollution Control Board under the National Air and Water Quality Monitoring Programmes are given in Annexure-III.

(b) Funds are provided based on proposals submitted by States and Union Territories under the respective schemes keeping in view the requirement for prevention and control of pollution.

(c) & (d) Due to various abatement measures taken, the increasing trend in pollution, has been arrested with categorical improvement in environmental quality as determined by competent scientific institutions.

(e) A representation regarding alleged misappropriation of funds in respect of Yamuna Action Plan at Mathura was received in April, 2003, which was forwarded to the Government of Uttar Pradesh for necessary action. An inquiry in the matter is reported to have been instituted by the State Government.

(f) The Ministry of Environment & Forests and the Central Pollution Control Board regularly interact with State/Union Territory Governments and the State Pollution Control Boards/ Pollution Control Committees in Union Territories to monitor the progress of work undertaken under the various sanctioned schemes/projects. Steps taken/planned to check pollution include :

(i) Enforcement of prescribed environmental standards;

(ii) Regular monitoring for compliance of prescribed environmental norms;

(iii) Issuance of notices/directions to defaulting units for installation of pollution control devices;

(iv) Action plans for control of air pollution in cities having higher levels of air pollutants; and

(v) Implementation of Charter on Corporate Responsibility for Environmental Protection (CREP) for 17 categories of polluting industries.

ANNEXURE-1

State-wise and Year-wise Funds Released (till Feb 2005) & Expenditure (Till Dec.2004)

[Rupees in Lakh]

Sl.No. STATE 2002-2003 2003-2004 2004-2005

Funds# Expenditure Funds Expenditure Funds Expenditure
Rele- by States+ Rele- by States Rele- by States
ased ased ased

A NATIONAL RIVER CONSERVATION PLAN

1 Andhra Pradesh	0.00	160.39	0.00	294.06	1600.00	93.06
2 Bihar	25.00	82.76	0.00	69.59	0.00	9.01
3 Jharkhand	0.00	20.90	0.00	24.69	0.00	3.13
4 Gujarat	800.00	2152.38	2254.00	1824.80	1200.00	537.07
5 Goa	246.00	0.00	0.00	186.92	260.00	395.80
6 Karnataka	800.00	88.86	400.00	1852.29	1268.00	1027.45
7 Maharashtra	2639.50	2759.95	1075.00	1472.38	730.00	552.84
8 Madhya Pradesh	700.00	1244.63	1475.00	1547.74	700.00	342.53
9 Orissa	128.00	92.54	167.00	327.60	350.00	263.03
10 Punjab	2620.00	1810.19	2270.00	3103.68	1141.00	2151.94
11 Rajasthan	0.00	50.81	0.00	25.80	26.00	0.00
12 Tamilnadu	4142.00	7222.41	8448.00	13461.20	13515.00	5793.09
13 Delhi	9185.00	8509.74	0.00	0.00	0.00	0.00
14 Haryana	237.00	543.78	0.00	149.52	190.00	13.32
15 Uttar Pradesh	3814.00	4024.50	2650.00	1679.09	0.00	1116.96
16 Uttranchal	327.00	203.26	200.00	345.19	200.00	154.74
17 West Bengal	2025.50	2391.51	2135.50	5053.36	2746.00	717.77
18 Kerala	0.00	0.00	75.00	0.00	0.00	0.00

GRAND TOTAL(RIVER) 27689.00 31358.61 21149.50 31417.91 23926.00 13171.74

only Central share

+ Expenditure out of Central and State share including unspent balances of previous year

Note: Funds released during the current financial year 2005-06- nil

ANNEXURE-II

OTHER SCHEMES UNDER WHICH MINISTRY PROVIDED FUNDS TO THE STATES

(Rupees in Lakhs)

I. ASSISTANCE FOR ABATEMENT OF POLLUTION

S.No SPCB/PCC 2002-03 2003-04 2004-05

1. Arunachal Pradesh 00.00 00.00 4.44

2. Andhra Pradesh 00.00 00.00 4.60

3. Bihar 00.00 9.243 00.00

4. Delhi 35.36 42.62 41.35

5. Gujarat 00.00 00.00 20.00

6. Goa 5.00 00.00 18.92

7 Haryana 0.00 0.00 0.00

8. Himachal Pradesh 0.00 14.25 20.00

9. Jammu & Kashmir 31.86 0.00 0.00

10. Jharkhand 0.00 13.00 94.26

11. Karnataka 0.00 0.00 0.00

12. Kerala 100.00 190.00 1.125

13. Lakshadweep 0.00 2.296 2.26

14. Manipur 1.176 14.77 24.56

15. Meghalaya 37.00 0.00 2.50

16. Maharashtra 0.00 0.00 0.00

17. Mizoram 0.00 6.394 7.31

18. Nagaland 0.00 0.00 15.96

19. Orissa 35.00 4.392 30.00

20. Punjab 0.00 29.00 0.00

21. Rajasthan 0.00 8.243 0.00

22. Sikkim 0.00 8.424 6.925

23. Tamil Nadu 0.00 0.00 0.00

24. Tripura 0.00 47.97 32.02

25. Uttar Pradesh 0.00 0.00 12.32

26. Uttranchal 0.00 1.49 30.50

27. West Bengal 0.00 0.00 18.00

TOTAL 245.40 392.09 387.01

II. PROMOTION OF COMMON EFFLUENT TREATMENT PLANTS

S.No SPCB/PCC 2002-03 2003-04 2004-05

1. Andhra Pradesh 30.00 0.00 0.00

2. Gujarat 95.00 98.20

3. Karnataka 0.00 0.00

4. Maharashtra 102.50 396.80 392.00

5. Punjab 4.00 0.00 3.00

6. Tamil Nadu 10.50 0.00

TOTAL 242.00 495.00 395.00

III. CREATION OF MANAGEMENT STRUCTURE FOR HAZARDOUS WASTES

(Rupees in lakhs)

S.NO. STATE 2002-03 2003-04 2004-05

1	ANDAMAN & NICOBAR	5.13	-	-
2	ANDHRA PRADESH	91.63	80.00	-
3	ASSAM	- 7.94	2.00	
4	BIHAR	- -	13.00	
5	CHANDIGARH	5.13	7.94	-
6	CHATTISGARH	- 7.94	-	
7	DELHI	- 26.40	12.80	
8	GOA	- -	5.13	
9	GUJARAT	- 211.07	161.07	
10	HARYANA	7.35	-	-
11	HIMACHAL PRADESH	- 11.07	9.00	
12	JAMMU & KASHMIR	- 7.35	-	
13	JHARKHAND	- -	8.50	
14	KARNATAKA	11.07	11.07	-
15	KERALA	- 77.00	-	
16	LAKSHDWEEP	- 5.13	-	
17	MADHYA PRADESH	- -	7.50	
18	MAHARASHTRA	80.00	86.07	-
19	MANIPUR	- 5.13	-	
20	MEGHALAYA	5.13	5.13	-
21	NAGALAND	5.13	-	-
22	ORISSA	7.35	7.70	-
23	PONDICHERRY	5.13	-	-
24	SIKKIM	5.13	-	-
25	TRIPURA	8.46	4.00	-
26	UTTRANCHAL	7.35	- 7.47	
27	WEST BENGAL	7.35	- 7.35	

Note: Funds released during the current financial year 2005-06 -nil

ANNEXURE-III

SCHEMES UNDER WHICH CENTRAL POLLUTION CONTROL BOARD PROVIDED FUNDS TO RESEARCH INSTITUTIONS/
UNIVERSITIES/STATE POLLUTION CONTROL BOARDS ETC. IN VARIOUS STATES

I. National Water Quality Monitoring Programme

(Rs. In lakhs)

2002-03 2003-04 2004-05

1. Andhra Pradesh	7.14	4.43	2.89
2. Assam	4.61	1.98	1.73
3. Bihar	1.34	0.70	0.40
4. Goa	1.50	0.99	1.54
5. Gujarat	5.28	4.79	4.36
6. Haryana	0.94	0.43	0.27
7. Himachal Pradesh	3.02	2.31	0.59
8. Karnataka	10.12	9.40	4.58
9. Kerala	6.21	4.94	4.29
10. Lakshadweep	- 0.04	-	-
11. Madhya Pradesh	5.48	4.85	-
12. Maharashtra	7.81	5.58	4.96
13. Manipur	0.96	0.54	0.79
14. Meghalaya	1.31	0.44	0.77
15. Orissa	10.78	5.22	5.17
16. Punjab	3.20	1.38	2.09
17. Pondicherry	0.27	0.25	-
18. Rajasthan	2.53	1.55	0.32
19. Tamil Nadu	5.77	5.48	4.44
20. Tripura	1.45	0.98	0.79
21. Uttar Pradesh	4.47	4.00	7.04
22. West Bengal	4.63	2.25	6.62
23. Sikkim	0.85	3.78	-
24. Chattisgarh	0.33	-	-
25. Nagaland	- 0.25	0.21	-
26. Uttaranchal	- 0.64	-	-

TOTAL 90.00 67.20 53.85

II. National Air Quality Monitoring Programme

(Rs. In lakhs)

2002-03 2003-04 2004-05

1. Andhra Pradesh	6.87	4.46	7.79
2. Assam	0.85	3.57	3.05
3. Bihar	3.22	-	-
4. Chandigarh	1.51	1.49	4.18
5. Chattisgarh	2.98	10.77	10.56
6. Gujarat	- 16.86	10.63	-
7. Goa	3.12	1.06	2.27
8. Jharkhand	5.75	7.10	7.37

9. Haryana	2.55	2.20	2.62
10. Himachal Pradesh	13.58	11.80	16.42
11. Karnataka	4.25	3.47	4.32
12. Kerala	11.48	9.28	7.51
13. Maharashtra	14.98	39.69	1.42
14. Meghalaya	3.02	1.28	2.98
15. Madhya Pradesh	24.62	10.13	21.26
16. Mizoram	-	13.28	-
17. Orissa	13.21	5.38	6.02
18. Punjab	6.80	2.90	-
19. Pondicherry	-	2.13	5.53
20. Rajasthan	14.88	12.47	9.92
21. Tamil Nadu	20.05	11.05	8.29
22. Uttar Pradesh	12.87	9.20	12.37
23. Uttranchal	-	2.20	-
24. West Bengal	10.16	4.25	2.76
25. NEERI	58.74	27.36	29.61
TOTAL	235.49	213.38	176.88

Note: Funds released during the current financial year 2005-06- nil